

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 23

C.P.(IB)2973/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **29.09.2022**

NAME OF THE PARTIES: - **Prism Johnson Ltd V/s Shree Yashashree
Constructions Pvt Ltd**

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : Ms. Sukanya Upasani h/f AOR

Sections 9 of the IBC, 2016

ORDER

None present for the Operational Creditor. Counsel for the Corporate Debtor, on instructions, submits that in continuation to the order of this Bench dt. 07.09.2022, she be granted further two weeks' time to making payment of balance amount to the tune of Rs. 12,00,000/-. Time is allowed, strictly as last chance, for making payment. In the event no payment is made, the matter shall be heard on merits and the consequential orders will be passed on the next date of hearing. List this matter on Board on 17.10.2022, for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Vedant Kedare

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)